

**F. No. J-11018/1/2019-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)**

Shastri Bhawan, New Delhi
Dated 7th March, 2019

ORDER

In supersession of this Department's earlier Order No. 30(2)/2013-Judl. dated 26.02.2014 regarding Senior Arbitration Panel Counsel for conducting Arbitration cases for the Central Government before the Arbitrators at Delhi, Mumbai & Chandigarh, the President is pleased to engage following Advocates as Senior Arbitration Panel Counsel for conducting Arbitration cases for the Central Government before the Arbitrators at **Delhi** for a period of three years with effect from the date of this order or until further orders whichever is earlier:

For Arbitration cases at DELHI

SENIOR ARBITRATION PANEL COUNSEL

Sl.No.	Name of the Advocate (S/Shri)	Contact details	Enrollment No.
1.	Kaylashnath Pillay	116, Supreme Enclave, Mayur Vihar, Phase-I, Delhi-91 Mob: 9871017940 Tel: 011-22755562	--
2.	Aman Sinha	20, Supreme Enclave, Mayur Vihar-I, Delhi-110091 Mob: 9811072323 Email: amansinha.law@gmail.com	--
3.	Brijender Chahar	188, Supreme Enclave, Mayur Vihar Phase-1, Delhi-110091	D/524/1986
4.	Chetan Sharma	K-8, IInd Floor, Jangpura Ext. New Delhi. Mob: 9810010757	--
5.	Neeraj	B-505, Abhiyant Appartment, Vasundhara, Enclave, Delhi-110096 Mob: 9811075937	D-118/1994
6.	Sandeep Kumar Mahapatra	F-112, City Apartments, Vasundhara Enclave, Delhi-96 Mob: 9811472444	D/412-E/2000
7.	K. L. Janjani	37, Lawyers' Chamber, Old Block, Supreme Court of India, New Delhi-110001. Mob: 9810006145 Tel: 26673327 Email: kjyotika@gmail.com	D/251/1988
8.	V. V. V. M.B.N.S. Patabhi Ram	B-34, Kakateeya Apartments, Plot No. 86, I. P. Extension, Patpargunj, Delhi-110092. Mob: 9968010188, 9891868038 Email: Ram_apexcourt@yahoo.co.in	AP/1788/2001

9.	Barun Kumar Sinha	155-A, Pocket-IV, Mayur Vihar, Phase-I, Delhi Mob: 9811251792	--
10.	Kiran Bala Sahay	12, Old Lawyers' Chamber, Supreme Court of India, New Delhi-110001 Mob: 9871184574 Email: sahaykiranbala@gmail.com	--
11.	Mukul Singh	W-139, Greater Kailash-1, New Delhi-48 Mob: 9971359512	--
12.	P.V. Yogeswaran	29, Lawyers' Chamber, Supreme Court of India, New Delhi 110001 Mob: 9810622382 Email: advocateyogi@yahoo.com	--
13.	Vikas Mahajan	B-41, Jangpura Extension, New Delhi-110014 Mob: 9810196050 Tel: 011-43506955	--
14.	Ajay Dignpaul	Lawyer's Chamber No. 138-139, Patiala House Court, New Delhi-110001 Mob: 9811157265 Tel: 011-23382949	--
15.	Virender P. Singh Charak	B-4/162, Safdarjung Enclave, New Delhi Mob: 9891695077	D-181/1990
16.	Ms. Suman Chauhan	E-201, Basement, Amar Colony, Lajpat Nagar-IV, New Delhi-24. Mob: 9811331063 Email: jusassociates9@gmail.com	D/826/1997
17.	Rajesh Singh Chauhan	PP-3, First Floor, Laxmi Nagar, Delhi-110092, Mob: 9811861120 email: rajeshsinghchauhan1@gmail.com	--
18.	Bijan Kumar Singh	Ch.No.714, Lawyers Block, Saket Court, New Delhi Mob: 9810736922	D/279/1994
19.	Arti Bansal	Lawyers Chamber No. 80 & 88, Patiala House Courts New Delhi-110001 Mob: 9999442349	D/1526/95
20.	Piyush Hans	Chamber No. G-10, 30, Rouse Venue, Delhi Mob: 8708979863	D/328/2008
21.	Santosh Kumar	E-467, Ground Floor, DDA Flat, Bindapur, Pocket-3, Dwarka, New Delhi-110059. Email: Santoshkrs01@gmail.com Mob: 9310747175, 9015966065	D/2063/2006
22.	Chiranjiv Kumar	55, A, DDA Flats, Mata Sundri Road, New Delhi-110002 Mob: 9810657124	D/1347/2000
23.	Sushil Kumar Pandey	471, Lawyers Chamber, Block-I, Delhi High Court, Shershah Road, New Delhi Mob: 9873099031, 9873588234	D/456/2004

24.	Himanshu Pathak	16/2, Ground Floor, Doctor's Lane, Gole Market, New Delhi-110001. Mob: 9643121390 Email: hpathak1951@gmail.com	D/4179-A/2010
25.	Rahul Singh	Chamber No. 460, Patiala House Courts, New Delhi-1 Mob: 9717549549	--
26.	S. N. Parashar	267, Patiala House Courts, New Delhi-110001.	--
27.	Mrs. Revathy Raghvan	116 A, Pocket 1, Mayur Vihar Phase-I, Delhi-110091. Mob: 9311103099 Tel: 011-22755141	--
28.	Ms. K. Iyer	J-1839, 2 nd Floor (RS), Chittaranjan Park, New Delhi-110019 Mob: 9810212890 Tel: 011-26442886, 26239670 FAX: 011-26442886	--
29.	M. U. Khan	C-166, Vivek Vihar-1, Delhi-95 Mob: 9810239237 Tel: 011-22164785	--
30.	Dr. Kumar Jwala	Chamber No. 10-A, Patiala House Court Complex, New Delhi-1 Mob: 9891055965 Tel: 011-23387079	--
31.	Ravinder Kumar Sharma	Plot No. D/35/B, Block-D, West Block Friends Enclave, Mundka, Delhi-41 Mob: 9312338822	--
32.	Niraj Kumar	Lawyers Chamber No. 316, Civil wing, Tis Hazari Court, Delhi-54 Mob: 9810020341, 9999941171	--
33.	Sanjeev Yadav	26, Krishan Kunj Colony, Laxmi Nagar, Delhi-110092 Mob: 9868099500 Tel: 011-65592978	--
34.	Ashok Kumar	115, Laxmi Bai Nagar, New Delhi-23 Mob: 9810247088 Tel: 011-26881668	--
35.	Gajendra Singh Yadav	A-109, Upper Ground Floor, Right Side, Hari Nagar Clock Tower Market, New Delhi-110064 Mob: 9811163723 Email: gajendray@yahoo.in	UP/3842/1983

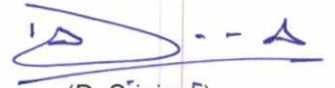
2. The engagement of the aforesaid Advocates will be governed by the terms & conditions contained in this Department's OM No. 30(3)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' and in the link 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


 (S. R. Mishra)
 Additional Secretary

Copy for information to:

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Ms. Maninder Acharya, the Ld. ASGI, High Court of Delhi, C-390 LGF, Defence Colony, New Delhi-110024
3. The Registrar, High Court of Delhi.
4. The Incharge, Central Agency Section, Supreme Court of India.
5. The Incharge, Litigation (High Court) Section, High Court of Delhi, New Delhi.
6. The Incharge, Litigation (Lower Court) Section, Tis Hazari Courts, Delhi.
7. The Pay & Accounts Officer, Department of Legal Affairs, New Delhi.
8. All the Sr. Arbitration Panel Counsel figuring in the table above.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. For uploading on website of this Department i.e. www.legalaffairs.gov.in for the information of all concerned.
11. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)

Section Officer (Judicial)

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